

90

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 1233 of 1991

New Delhi this the 4th day of July, 1995.

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN  
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

All India General Duty Medical  
Officers' Association through  
Dr. Dinesh Baswal, Sr. Medical  
Officer, Central Government  
Health Scheme, Delhi,  
Joint Secretary, AIGDMAA,  
D-1/D, MIG Flats, Mayapuri,  
New Delhi-110064.  
Resident of : A-3/155,  
Paschim Vihar, New Delhi-63,        ...    Applicants  
& Anr.

( By Shri B. P. Singh, Advocate )

Versus

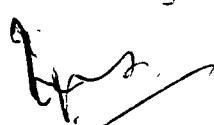
Union of India through  
Secretary (Health),  
Ministry of Health & Family  
Welfare, Nirman Bhawan,  
New Delhi.        ...    Respondent

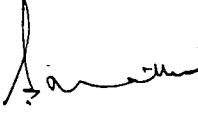
( By Shri P. H. Ramchandani, Sr. Advocate )

O R D E R (ORAL)

Shri Justice S. C. Mathur -

Learned counsel for the applicant states that  
by efflux of time this application has become  
infructuous. Accordingly, the application is  
dismissed as not pressed. There shall be no order  
as to costs. Interim order, if any operating, shall  
stand discharged.

  
( K. Muthukumar )  
Member (A)

  
( S. C. Mathur )  
Chairman

/as/